

Insolvent Resolution Professional : A. Pitchai IBBI Registration No. IBBI/PA-001/PA-02527/2021-2024														
Name of the corporate debtor: Orion Food Foods LLP Date of commencement of CIRP: 20/12/2024														
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in Ru.)														
Sl. No.	Name of creditor	Identification No.	Date of receipt	Amount of claim	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in	Amount of contingent claim	Amount of any actual claim, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
0	Total			0	0		0	0	0	0	0	0	0	

A. Pitchai
Insolvent Resolution Professional
In the matter of Orion Food Foods LLP
IBBI Registration No.: IBBI/PA-001/PA-02527/2021-2024/2024
IBBI Registered Address: Door No.891-F, PLOT No.428/1
15th Street, Ratham Nagar, Behind Chit Jasraj Church,
Tirunelveli, Tamil Nadu - 627011.
IBBI Registered Email ID: apitchai.1954@gmail.com
Authorization For Assignment valid up to: June 30, 2025



Process Specific Address: A. Pitchai c/o Arcoris Resolution
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